

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A No. 4667/2018 with
M.A No. 889/2019**

New Delhi, this the 11th day of March, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

(By Advocate : Mr. K. N. Mishra)

Versus

1. Ministry of Mines, Through Secretary, Shastri Bhavan, DR Rajendra Prasad Road, New Delhi – 110 001.
2. National Aluminium Company Ltd., Through Director (HR) Corporate Office, NALCO Bhavan, Nayapalli, Bhubaneswar, Odisha-751061.
3. Chairman Cum Managing Director Corporate Office, NALCO BHAVAN, Nayapalli, Bhubaneswar, Odisha-751061.
4. Executive Director Smelter Plant, Nalconagar, Angul, Odisha – 759 145.
5. Assistant General Manager, (Civil) HRD & Admn Department Smelter Plant, Nalconagar, Angul, Odisha – 759145.
6. H. S. Pradhan Assistant General Manager, (HRD),

Corporate Office, NALCO Bhavan,
Nayapalli, Bhubaneswar,
Odhisha-751061.

7. P. I. Mishra, Dy. Manager (HRD),
HRD & Admn Department,
Smelter Plant, Nalconagar,
Angul, Odisha – 759145.Respondents

(By Advocate : Mr. Ranjan Tyagi)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

Mr. K. N. Mishra, learned proxy counsel for applicant submits that the M.A No. 889/2019 is filed for withdrawal of the O.A.

2. In the circumstances, the M.A is allowed and consequently, the O.A is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/